

No. J-11017/11/2026-Judicial/ E.189148  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

24108, Kartavya Bhawan-2, New Delhi,  
Dated the 18<sup>th</sup> June, 2026

**ORDER**

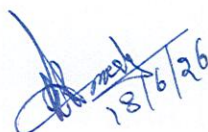
In partial supersession of earlier order of this Department vide Order No. J-11017/18/2018-Judicial dated 28.02.2019 (in respect of List 'A') to be read with Order dated J-11017/1/2022-Judicial (Part 1) dated 18.04.2022, the President is pleased to engage following advocates for conducting Central Government litigations (except taxation matters) before the High Court of Uttarakhand at Nainital, with effect from the date of this order, for a period of three years or until further orders in this regard, whichever is earlier:

**THE HIGH COURT OF UTTARAKHAND AT NAINITAL**

Sl. No.	Name of Advocate	Contact Details	Enrolment No.
<b>Central Government Counsel</b>			
1.	Atul Bahuguna	Behind Shiv Mandir, Samsher Garh Road, Balawala, Dehradun, District Dehradun, Uttarakhand. Mob: 9720172028 atulbahagunaadvocate@gmail.com	UK-A 310/2004 (Old No. UP 12261/2003)
2.	Atul Bhatt	Hawthorn Vill, Near Head Post Office, Mallital, Dist. Nainital. Mob:9719893677. Tel:05942-232371 atulbhatt178@gmail.com	UA 42/2006
3.	Dinesh Chandra Singh Rawat	Ashdale Compound, Sukhatal, Mallital, Nainital, Dist. Nainital. Mobile: 9412037081, dcsrawatc@gmail.com	UA 4225/2004 (Old No. UP14445/2000)
4.	Manoj Kumar	Naini Vihar, Near Amaralaya Hotel, Mallital, Nainital. Mob: 9456543697 manojkumartitgaien@gmail.com	UK 100/2010
5.	Mrs. Monika Pant	2nd Floor, Negi Bhawan, Dinalodge Compound, Mallital, Nainital (UK). Mob: 9410150348, 9410168181 korrection@gmail.com	UK 009/2006

  
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6.	Narendra Bali	Sumangalam Near Long view public School, Tallital, Nainital Uttarakhand Mob 9837173135, 9634339818	UK 4022/2004
7.	Pankaj Chaturvedi	Howthorn Villa Compound, Near Head Post Office, Mallital 263001. Mob: 9897581842, pankajchaturvedi@gmail.com	UK 202/2009
8.	Rajesh Kumar Sharma	11, Lawyer's Chamber, High Court Campus, Nainital, Uttarakhand - 263002. Mob: 9412982712, 7895658644 rajeshrasharma@rediffmail.com	UK 3134/2004 (Old No. UP 2446/1998)
9.	V.K.Kaparwan	Joshi Building, Deena Lodge Compound, Near Cheena Baba Mandir, Mallital, Nainital. Mob: 9411314164 kaparwanvirendra@gmail.com	UK 436/2005
10.	Saurav Adhikari	Geeta Kuteer, Korta Chandmari, Kathgodam, District Nainital, Uttarakhand. Sauravadhikari94@gmail.com	UK 1052/2010
11.	Suniti Bhatt	784, Gandhi Chowk, Ranikhet, Dist- Almora, Mob -9897802208 sunitibhatt111@gmail.com	D/1908/2017
12.	Piyush Tiwari	A-13, Routela Colony, Roop Nagar, Haldwani, Dist. Nainital, PIN -263139. Mob: 9999413802, 9013715475 piyush.984460010@gmail.com	UK 721/2019
13.	Neeti Rana	New Chamber Building, Uttarakhand High Court, Nainital. Mob: 9808266967 Email- advneetirana@gmail.com	UK 520/2016
14.	Rajesh Kumar Joshi	Pop's Villa, Ayarpata, Mallital, Nainital, District-Nainital UK 3251/04 Mobile No 9412905208/ 8439481976 rajeshjoshi373@gmail.com	UK 3251/04
15.	Aryan Dev Uniyal	Uniyal's Cottage, Duggal, Vill Road, Gandhi Chowk, Mussoorie, Mobile- 9675095000 ayrand@gmail.com	UK 419/2017
16.	Ananya Thapliyal	Mankapur Compound, Mallital, Nainital. Mob: 8979055846/7906123356 thapliyalananya15@gmail.com	UK 1059/2021
17.	Khushboo Tiwari	Saraswati Sadan, Nainital High Court of Uttarakhand, Nainital Mobile- 8476870876 khushboo89.tiwari@gmail.com	UK 394/2012

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18.	Rajesh Pandey	Maitri Vihar, House No.134, Ward No.1, UK 96/2008 Rudrapur, Post Office, Rudrapur, District-Udham Singh Nagar, Mobile-9410377203 Email- Adv.rajeshpandey24@gmail.com
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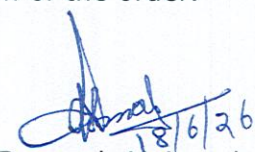
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions of this Department's OM No. 26(1)/99-Judl, dated 24.09.1999 to be read with OM No. 12011/6/2025-Judicial/E.158060 dated 05.02.2026 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid OMs are available on the website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars Pertaining to litigation'.

3. Hindi version of this order will follow.

  
 (Madhab Charan Prusty)  
 Additional Secretary

**Copy through email to:**

1. PS to MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of Department of Legal Affairs.
3. Dy. SGI, High Court of Uttarakhand at Nainital.
4. The Registrar, High Court of Uttarakhand at Nainital.
5. The Pay and Account Office, Department of Legal Affairs.
6. LIMBS team.
7. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.

  
 (Ramesh Kairamkonda)  
 Section Officer (Judicial)  
 Tel: 011-24016111  
 Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)